

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. †2585  
TO BE ANSWERED ON 27.12.2018**

**Playgrounds in Schools**

**†2585. SHRIMATI NEELAM SONKER:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether all the schools and colleges in the country have playgrounds;**

**(b) if so, the details thereof, State/UT-wise including Uttar Pradesh;**

**(c) whether the Government proposes to introduce any scheme to provide playgrounds in the schools and colleges in the country which do not have playgrounds; and**

**(d) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS & SPORTS  
{COL. RAJYAVARDHAN RATHORE (RETD.)}**

**(a) to (d) 'Sports' is a State subject promotion and development of sports in the country including development of playgrounds in schools and colleges are primarily the responsibility of the State Governments. The Central Government complements / supplements the efforts of the State Governments. Therefore, this Ministry does not maintain details of playgrounds in all schools and colleges in the country. There is no proposal to introduce a scheme to provide playgrounds in the schools and colleges in the country which do not have playgrounds. However, this Ministry is implementing a Central Sector Scheme, namely, Khelo India which has a dedicated vertical "Utilisation and Creation/ Upgradation of Sports Infrastructure" for creation of sports**

**infrastructure in the country including sports infrastructure for schools and colleges. Further the Khelo India vertical “Play Field Development” aims to put in place a strong institutionalized mechanism for preserving, protecting, developing and promoting playfields. The Salient features of the verticals “Utilisation and Creation/ Upgradation of Sports Infrastructure” and “Play Field Development” are given at Annexure.**

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA UNSTARRED QUESTION NO. †2585 FOR 27.12.2018 ASKED BY SHRIMATI NEELAM SONKER, MP, REGARDING PLAYGROUNDS IN SCHOOLS**

Annexure

Salient feature of Khelo India vertical “Utilization and Creation of Sports Infrastructure”

Majority of the schools, colleges and even Universities lack proper play grounds as well as sporting infrastructure in the country. Efforts will be made to utilize the existing available sports infrastructure through a system of active management committee consisting of players and members of neighborhood community as well all over the country especially those under the control of Central Government/State Governments. A suitable mechanism will be evolved to identify gaps in availability of sporting infrastructure across the country and fill these gaps with support under Khelo India. Scheme of Khelo India will also be converged with Members of Parliament Local Area Development (MPLAD) Scheme. The States may also provide for convergence of Member of Legislative Assembly Local Area Development (MLALAD) Scheme with Khelo India Scheme. This Component will have the following two sub components :

- i. University Centre of Excellence Programme: For setting up centers of sporting excellence in selected Universities.
- ii. Creation of Appropriate Sports Infrastructure: Under this component, grants-in-aid will be provided to States/ UTs, SAI etc. to develop critical sports infrastructure and other infrastructure where there are gaps.

Salient feature of Khelo India vertical “Play Field Development”

A National inventory of playfields and sports infrastructure will be prepared on a Geographic Information System (GIS) platform for their optimum utilisation. In order to put in place a strong institutionalized mechanism for preserving, protecting, developing and promoting playfields, State and district playfield Associations will be created in all States/UTs on the lines of National Playfield Association of India (NPF AI). District and State level Associations will register existing play areas, map them on the GIS platform and affiliate with the National Playing Fields Association (NPF AI) through district and State associations, thereby creating a National database. Development of playgrounds in all gram panchayats can be taken up in convergence with the scheme of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and any other scheme(s) of the State Government/Central Government. It would also include development of model playfields on pilot basis.

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